

नौकरी से मिलाने पर दिल्ली परिवहन निगम के कर्मचारियों को बहाल किया जाना

1018. श्री राम जेठमलानी :

सरदार जगजीत सिंह श्रोड़ा :

क्या जल-मूलतः परिवहन संजी यह मानने की कोशिश करेंगे कि :

(क) क्या यह सच है कि सरकार द्वारा यह निर्णय लिया गया है कि मार्च, 1988 में हुई हड़ताल में भाग लेने के कारण निगमों पर दिल्ली परिवहन निगम के कर्मचारियों को बहाल कर दिया जाये;

(ख) यदि हाँ, तो नौकरी से कितने व्यक्ति हटाये गये थे और जनवर, 1990 तक उनमें से कितने व्यक्ति बहाल किए गए; और

(ग) बाकी बचे हुए कर्मचारियों को कब तक बहाल किए जाने की संभावना है ?

जल-मूलतः परिवहन संजी साथ में संसार संवालय का अतिरिक्त प्रसार (थी के० पी० उन्नीकृष्णन) : (क) जी, हाँ ।

(ख) दिल्ली परिवहन निगम के 3125 वर्गस्थ कर्मचारियों में से 2882 कर्मचारियों को जनवरी, 1990 तक दिल्ली परिवहन निगम की सेवा में बहाल कर दिया गया था । 12-3-1990 को यह संख्या बढ़ाकर 2906 हो गई ।

(ग) वर्गस्थ किए गए ऐसे 72 कर्मचारियों ने अभी तक ड्यूटी के लिये रिपोर्ट नहीं की है जिन्होंने अपनी बहाली के लिए अभ्यावेदन दिया है और उन्हें ड्यूटी पर आने के लिए कहा गया है । शेष 147 कर्मचारियों के मामलों पर अभी विचार किया जाएगा जब वे अपना अभ्यावेदन भेजेंगे ।

**Increasing the production of telephone switching equipment**

1019. SHRI KAMAL MORARKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal has been cleared for increasing the production of telephone switching equipment;

(b) if so, what are the details of quantum increase and the time frame; and

(c) whether this is expected to improve the telecom. system?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GO-SWAMI): (a) Yes, Sir.

(b) Nine parties have been identified for increase of Production Capacity to 70,000 lines per annum each for Telephone Switching Equipment. The time frame for production at higher capacity is 8th Five-Year Plan.

(c) Yes, Sir.

**Reconstruction and Rehabilitation of Shipping Industry**

1020. SHRI KAMAL MORARKA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any fresh packages have been initiated for reconstruction and rehabilitation of the shipping industry;

(b) if so, the salient features thereof;

(c) whether any proposals are under consideration for acquisition of second hand ships also; and

(d) if so, the details thereof ?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI K. P. UNNIKRIISHNAN): (a) and (b) This Ministry have taken a number of measures to revive the Shipping Industry. Some of these are :—

(i) Speeding up the acquisition procedures.

(ii) Allowing acquisition of ships for cross-trade.

(iii) Permitting acquisition of Ships upto 25% in excess of assessed requirements.

(iv) Allowing Ship owners to place orders on Indian Shipyards